

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014
APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013
AND
APPEAL NO. 102 OF 2014

Dated: 26th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. K.Gopal Chudhury
Counsel for the Respondent(s)	:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-3 & 4 Mr. S.Vallinayagam for R-5 Mr. Raveena Dhaija for R-12

APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013

In the matter of:

Power Grid Corporation of India Ltd. & Ors.	Appellant(s)
Versus		
Chhattisgarh State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya
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Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Neha Garg for R-1

Mr. K.Gopal Chudhury for R-2

APPEAL NO. 102 OF 2014

In the matter of:

Tamil Nadu Generation and Distribution Corporation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S.Vallinayagam

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-3 & 4

ORDER

The learned counsel Mr. M.G.Ramachandran, appearing for the appellant in Appeal No. 233 of 2013 has filed written submissions. The same was taken on record.

The submission made by the learned counsel appearing for the appellant, as stated above, placed on record.

List this batch of appeals on **top of the board for hearing on 27.03.2018**, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

pr/kt